

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/204/7/AMR/2019	Admitted	7 Of IBC	PP Bafna Ventures Pvt Ltd Vs KVR Industries Pvt Ltd
	IA(IBC)/203/2023	60(5) of IBC	Mr. Praful Bafna Vs. Mr. Malliga Madhusudhana Reddy, RP & another (in the matter of M/s KVR Industries Pvt. Ltd)
	IA(IBC)/172/2023	60(5) of IBC	P.P. Bafna Ventures Private Limited Vs. Mr. Maligi Madhusudhana Reddy, RP of KVR Industries Pvt. Ltd and Ms. Harika Vummidi
	Inv.P.(IBC)/2/2023	60(5) of IBC	P.P. Bafna Ventures Pvt. Ltd Vs. Mr. Maligi Madhusudhana Reddy, RP & CoC
	IA(IBC)/127/2023	66 of IBC	Maligi Madhusudhana Reddy, RP Vs. Venkat Rao Kotha & another Suspended Directors of M/s KVR Industries Pvt. Ltd
	IA(IBC)/165/2023	Sec. 30(6) & 31(1) of IBC, 2016	Mr. Malliga Madhusudhana Reddy, RP of KVR Industries Private Limited
	IA(IBC)/105/2022	60(5) of IBC	PP Bafna Ventures Private Limited Vs. KVR Industries Private Limited and another (i.e. IRP)
	IA(IBC)/64/2022	60(5)	Kotha Venkata Rao (Ex director of KVR Industries Pvt Ltd.) Vs. Purushottar Behera & 2 others (in the matter of PP Bafna Ventures Pvt. Ltd Vs. KVR Industries Ltd)

ORDER

IA (IBC)/203/2023& Inv. P. (IBC)/2/2023:

Mr. S. Ravi, Ld. Sr. Counsel for the Applicant and Mr. Avinash Desai, Ld. Sr. Counsel for R1 and Mr. Y. Suryanarayana, Ld. Counsel for R2 present. Mr. Maliga Madhusudhana Reddy, Ld.RP present in person. Heard both parties. Both the parties are directed to file their written submissions not more than 3 (three) pages within one week. List the matter on 15.05.2024.

Sd/-

Sd/-

IA (IBC)/172/2023:

Mr. S. Ravi, Ld. Sr. Counsel for the Applicant and Mr. Avinash Desai, Ld. Sr. Counsel for R1 and Mr. M. M. Viswaraj, Ld. Counsel for R2 present Mr. Maliga Madhusudhana Reddy, Ld. RP present in person. Heard both parties. Both the parties are directed to file their written submissions not more than 3 (three) pages within one week. List the matter on 15.05.2024.

IA (IBC)/127/2023:

Mr. Maliga Madhusudhana Reddy, Ld. RP present in person. Pleadings are completed. For hearing, list the matter on 15.05.2024.

IA (IBC)/165/2023:

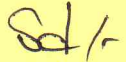
Mr. Maliga Madhusudhana Reddy, Ld. RP present in person. Heard. For filing written submissions, if any, not more than 3 (three) pages within one week. List the matter on 15.05.2024.

IA (IBC)/105/2022:

Mr. S. Ravi, Ld. Sr. Counsel for the Applicant and Mr. Vijay Kumar, Proxy Counsel for the Respondent present. Mr. Maliga Madhusudhana Reddy, Ld. RP present in person. Heard. For filing written submissions, if any, within one week not more than 3 (three) pages. List the matter on 15.05.2024.

IA (IBC)/64/2022:

Mr. Vijay Kumar, Proxy counsel for the Applicant present. Mr. Maliga Madhusudhana Reddy, Ld. RP present in person. Heard. For filing written submissions, if any, within one week not more than 3 (three) pages. List the matter on 15.05.2024.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)